## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/428/ (IB)/2017

NAME OF THE PETITIONER(S)

: VITUOUS URJA LTD

NAME OF THE RESPONDENT(S)

: NANDHA ENERGY LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

MUDAPPALLUR VARIETH GANGADHARAN

2. For TK Bhaskar Vikram P. Jain Shwetha Vasudevan

## ORDER

Shri Mudappallur Varieth Gangadharan, IRP present and filed memo praying to pass specific directions to the Corporate Debtor. Counsel for the Corporate Debtor present and stated that there is no appeal pending before any court and prayed time for filing a memo in this regard. Time extended at request. Put up on 16.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)